

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

NOTIFICATION

Dated, Shillong, the ____ May, 2018

No. HCM.II/123/2015-Estt/Pt/ : Consequent to the Office Order issued by the Deputy Commissioner, West Khasi Hills District No. NDG.314/88/Pt.III/40 Dated 9th May, 2018 Hon'ble the High Court of Meghalaya is pleased to declare 28th May, 2018 (Monday) as a holiday on account of "Shad Suk Mynsiem" of the "Seng Khasi" in West Khasi Hills District.

REGISTRAR GENERAL

Memo No. HCM.II/123/2013-Estt/Pt/3234A Dated, Shillong 25th May, 2018

Copy to:

1. The Joint Registrar -cum- Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Joint Registrar -cum- OSD, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble Chief Justice, High Court of Meghalaya, Shillong.
4. The PA to Registrar General, High Court of Meghalaya, Shillong.
5. The Private Secretary to Advocate General Meghalaya, High Court of Meghalaya, Shillong.
6. The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura/Ampati.
7. The Director, Meghalaya State Judicial Academy, Shillong.
8. The Deputy Registrar I, II & III, High Court of Meghalaya, Shillong.
9. The Chief Librarian, High Court of Meghalaya, Shillong.
10. The Assistant Registrar I, II, III, IV & V, High Court of Meghalaya, Shillong.
11. The Chief Translator, High Court of Meghalaya, Shillong.
12. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the official Website.
13. The Public Relation Officer, High Court of Meghalaya, Shillong.
14. The Assistant Protocol Officer, High Court of Meghalaya, Shillong.
15. Notice Board.
16. Office File.

for REGISTRAR GENERAL *me* 25/5/18